

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/4785/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 5th June, 2024.

Sub: **Restricted holiday.**

Ref:- Letter No. JJA/5100/2024 dated 29.05.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **restricted holiday on 06.06.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

sdf

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/4786/A, dated 5.6.2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR(VIGILANCE)

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